

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-IV

ITEM No.302
IB/426/ND/2026

IN THE MATTER OF:

Cheer Breweries Ltd.
Versus
B9 Beverages Ltd.

....

Applicant

Respondent

Under Section 7 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 24.09.2026

CORAM:

SHRI MAHENDRA KHANDELWAL
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Anushree Malaviya, Adv. Anhad Chaudhry
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of the financial creditor is present physically.

This is a petition filed under Section 7 of the Insolvency & Bankruptcy Code, 2016.

It is brought to our notice that currently 15 petitions against the same corporate debtor are pending in various Benches of this Court at Delhi. The details of which are as under: -

S No.	Case Title and No.	Bench	Court No.
1.	Axis Bank Limited v. B9 Beverages Limited C.P. (IB)/668/ND/2025	SHRI BACHU VENKAT BALARAM DAS	3
2.	Associated Roadways Private Limited v. B9 Beverages Limited C.P. (IB)/680/ND/2025	SHRI BACHU VENKAT BALARAM DAS	3
3.	Himanshu Kukreja VS B9 Beverages Limited C.P. (IB)/649/ND/2025	SHRI BACHU VENKAT BALARAM DAS	3
4.	Unity Small Finance Bank Limited v. B9 Beverages Limited C.P. (IB)/580/ND/2025	SHRI BACHU VENKAT BALARAM DAS	3
5.	Dhanubashmi Packaging Industries Pvt. Ltd. v. B9 Beverages Limited C.P. (IB)/610/ND/2025	SHRI BACHU VENKAT BALARAM DAS	3
6.	Logpool Ecommerce Solutions Private Limited v. B9 Beverages Limited C.P. (IB)/372/ND/2025	SHRI BACHU VENKAT BALARAM DAS	3
7.	WMS Entertainment Private Limited v. B9 Beverages Limited C.P. (IB)/298/ND/2025	SHRI BACHU VENKAT BALARAM DAS	3
8.	4PL SCM Technologies Private Limited v. B9 Beverages Limited C.P. (IB)/230/ND/2026	HON'BLE SHRI MAHENDRA KHANDELWAL HON'BLE SHRI ATUL CHATURVEDI	3
9.	Catalyst Trusteeship Limited v. B9 Beverages Limited CP/62/ND/2026	HON'BLE SHRI MANNI SANKARIAH SHANMUGA SUNDARAM, HON'BLE MS. REENA SINHA PURI	5
10.	Mahendra Roadlines Private Limited v. B9 Beverages Limited C.P. (IB)/151/ND/2026	SHRI BACHU VENKAT BALARAM DAS	3
11.	DSNR Projects and Services Private Limited vs B9 Beverages Limited C.P. (IB)/149/ND/2026	SHRI BACHU VENKAT BALARAM DAS	3
12.	Oem Tradens vs B9 Beverages Limited C.P. (IB)/135/ND/2026	SHRI BACHU VENKAT BALARAM DAS	3
13.	ATOZ Logistics Limited VS B9 Beverages Limited C.P. (IB)/131/ND/2026	SHRI BACHU VENKAT BALARAM DAS	3
14.	ORIGIN LOGISTICS PRIVATE LIMITED VS B9 Beverages Limited C.P. (IB)/375/ND/2026	SHRI BACHU VENKAT BALARAM DAS	4
15.	Logpool Ecommerce Solutions Private Limited v. B9 Beverages Limited C.P. (IB)/372/ND/2025	SHRI BACHU VENKAT BALARAM DAS	3

Registry may take suitable steps for placing all the matters in one Court/Bench as all the matters are related to one corporate debtor.

The tentative date is fixed for **28.10.2026**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (JUDICIAL)